

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

ORDER

No: 82af/2024/RG/G.S

Dated: 23.01.2024

In continuation to High Court Order No. 43 of 2024/RG dated 09.01.2024, the Judicial officers posted in the Taluka Courts shall also celebrate the Republic Day on 26th January, 2024 by unfurling the National Flag in their respective Court complexes.

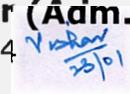
By Order.

No:- 1522-65/RG/G.S

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr. /Mrs. Justice _____
.....for kind information of their Lordships.
3. Registrar Vigilance, High Court of J & K and Ladakh, Jammu;
4. Director, J&K Judicial Academy, Jammu;
5. Registrar Rules, High Court of J&K and Ladakh;
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
7. Registrar Computer (I.T.), High Court of J&K and Ladakh, Jammu;
.....for information.
8. All Principal District and Sessions Judges, UTs of J&K and Ladakh for information and with the request to get the same circulated amongst the Judicial Officers working under their jurisdiction for further compliance at their end.
9. Incharge NIC, High Court of J&K and Ladakh, for information and with the request to get the same uploaded on the official website of the High Court.
10. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
11. Order File.


Additional Registrar (Adm.)

Dated:- 23.01.2024 


Additional Registrar (Adm.)